

NATIONAL COMPANY LAW TRIBUNAL

COURT-I, MUMBAI BENCH

Item 25

**C.P.(IB)3309/MB/2019**

CORAM:

SH. SHYAM BABU GAUTAM  
HON'BLE MEMBER (T)

JUSTICE P.N. DESHMUKH (Retd.)  
HON'BLE MEMBER (J)

ORDER SHEET OF THE HEARING ON **29.09.2022**

NAME OF THE PARTIES: - **Safex Fire Services Limited V/s Anuj  
Infraprojects Pvt Ltd.**

*Appearance (via video-conference):*

For the Applicant : None present

For the Respondent : None present

Sections 9 of the IBC, 2016

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ORDER

None present for the Parties when the matter is called out. List this matter on Board on 31.10.2022, under the caption "either for appearance or for passing dismissal order".

**Sd/-**

**Sd/-**

SHYAM BABU GAUTAM  
Member (Technical)

JUSTICE P.N. DESHMUKH  
Member (Judicial)

Vedant Kedare